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Title: Election of thirty Members from Lok Sabha to the Committee on Estimates.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): On behalf of Shri Pralhad Joshi, I beg to move the following:

“That the members of this House do proceed to elect, in the manner required by sub-rule(1) of the Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from amongst themselves to serve as members of the Committee on Estimates for the term ending on the 30<sup>th</sup> April, 2020. ”

**माननीय अध्यक्ष :** प्रश्न यह है :

“कि इस सभा के सदस्य लोक सभा के प्रक्रिया तथा कार्य संचालन नियमों के नियम 311 के उपनियम (1) द्वारा अपेक्षित रीति से 30 अप्रैल, 2020 को समाप्त होने वाली अवधि के लिए प्राक्कलन समिति के सदस्यों के रूप में कार्य करने के लिए अपने में से तीस सदस्यों को निर्वाचित करें।”

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प्रस्ताव स्वीकृत हुआ।